

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 184/TT/2016

Date: 23.5.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for Asset \pm 800 kV Biswanath Chariali-Agra HVDC POLE-II (1500MW HVDC Terminal at Biswanath Chariali and Agra) along with Earth Electrode line and Earth Electrode Station for both Biswanath Chariali and Agra under the transmission system associated with "North East-Northern/Western Interconnector-I Project".

Sir,

I am directed to refer to this Commission's ROP dated 13.4.2017 seeking information by 19.5.2017 and your letter dated 17.5.2017 seeking extension of time up to 15.6.2017 for furnishing the above said information and to say that your request for extension up to 15.6.2017 has been acceded to. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)